

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-01/2006/8707 /A

From :- Smti. Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Kaushik Hazarika,
District & Sessions Judge,
Dhemaji.

Dated Guwahati, the 30th August, 2024.

Sub:- **Station leave permission.**

Ref:- Your letter No. DJDH/3726/2024 dtd. 16.08.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission from the evening of 22.08.2024 till the morning of 27.08.2024**, has been granted. The next senior most Judicial Officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-01/2006/ 8708 /A dated , 30-08-24

Copy to

✓ The Project Manager, Gauhati High Court.

to

JT. REGISTRAR (VIGILANCE)

Smti. Jayashree Bora